

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2955
ANSWERED ON:02.08.2002
AVAILABILITY OF STAFF AT PATENT OFFICE
S. SAIDUZZAMAN

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Bangalore has become an attractive place for firms to file their patents from all over the world; and
- (b) if so, the steps being taken by the Government to ensure the availability of sufficient and well qualified staff at the Patent Office along with full consultations facilities with New Delhi so that country may not be taken for ride?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) : In the year 2000-2001, out of 8503 patent applications filed with the Indian Patent Office, only 112 applications were reportedly filed from Karnataka. In the previous five years also the applications for patents filed from Karnataka were less than 2% of total filings with the Indian Patent Office.

(b) : Government has taken up comprehensive modernization of all its Patent offices located at Kolkata (Head Office), Mumbai, Chennai and New Delhi. Additional staff having adequate technical qualifications has already been sanctioned to cater to the increasing workload in Patent Offices. Further comprehensive computerization of operations in the patent offices has also been undertaken in order to link up all the offices electronically, thereby enabling them to exchange information/data. A Manual of Patent Practice and Procedure has also been issued and put up on the website to ensure uniformity and transparency in the procedure for grant of patents.